

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes. The barrage had been recommended across the Kosi at or about Dagmara and not near Dhawda.

(b) Model experiments conducted at the Poona Research Station revealed that the construction of the second Barrage at Dagmara will create a tendency for the river to move side ways resulting in loss of precious areas. The recommendation is, therefore, not acceptable unless further studies disclose definite advantages.

Sharvathi Valley Project

6979. **Shri S. A. Agadi:**

Shri S. B. Patil:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Mysore Government have asked for the sanction of necessary foreign exchange to purchase required machinery for the 9th and 10th units of the Sharvathi Valley Project, (third stage) on deferred payments;

(b) if so, whether necessary sanction has been given; and

(c) if not, the reasons therefor?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). The proposal for the import of the 9th and 10th generating units for the Sharvathi Hydro Electric Project was received from the Government of Mysore. However, in view of the manufacturing capacity available with the manufacturers in the country, it has been decided to procure these two generating units indigenously.

Deficit Budgets of States

6980. **Shri S. S. Kothari:**
Shri S. K. Tapuriah:
Shri P. N. Solanki:
Shri K. M. Koushik:
Shri Srichand Goel:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that certain States have formulated deficit budgets and have left such deficits partly un-

covered and have asked the Central Government for additional assistance; and

(b) if so, Government's reaction thereto and the advice they have tendered to such States?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) A number of States have presented deficit Budgets. Some of them have requested for additional Central assistance.

(b) As the amount available for Central assistance to the States has already been distributed among the various States, there is no possibility of further Central assistance being given to any State. The State Governments are being advised to undertake appropriate measures to wipe out the uncovered deficits.

House Rent Allowance to Staff of Lady Harding Hospital, New Delhi

6981. **Shri Omkar Lal Berwa:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the married Nursing Sisters of Willingdon and Safdarjung Hospitals, New Delhi have been allowed House Rent Allowance benefits from December, 1958; and

(b) if so, the reasons for giving the nursing staff of the Lady Hardinge Hospital and College, New Delhi the benefits only from February, 1966 and not from December, 1958?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Married Nurses of Willingdon and Safdarjung Hospitals, New Delhi, have been allowed House Rent Allowance benefits with effect from November, 1958.

(b) Married Nurses of the Lady Hardinge Medical College and Hospital, New Delhi, who are not provided with rent-free hostel accommodation, have been granted house rent allowances with effect from the 9th February, 1966 after a decision was taken in that